

No: N-15012/8/2025-Notary Cell

Government of India

Ministry of Law and Justice

Department of Legal Affairs

Notary Cell

4th Floor, Middle Wing

Janpath Bhawan, New Delhi

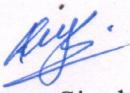
Dated: 23rd December, 2025

Notice

Subject: Submission of Annual Returns by Notaries appointed by the Government of India in Online Mode-regarding

Attention of all Notaries appointed by the Central Government is invited to Rule 14 of the Notaries Rules, 1956 under which it is mandatory for every Notary to submit his/ her Annual Return of the notarial acts done by him/her during the preceding year online in the prescribed form. Accordingly, Annual Returns for the year 2025 onwards shall be accepted in online mode only in Notary Portal. Detailed SOP for online submission of Annual Returns in the Notary Portal (<https://notary.gov.in>) will be issued shortly in Notary Portal. All Notaries are therefore requested to visit the Notary Portal regularly for updates in this regard and submit their Annual Returns online.

2. It may please be noted that annual returns submitted in physical mode shall not be considered and accepted.


(Radhe Shyam Singh)

Under Secretary to the Govt. of India

Tel No. 011-21401259